

**Raid by Pakistanis on J. & K. Border
(Kotmehra Village)**

- *132. {
 Shri D. C. Sharma:
 Shri D. D. Puri:
 Shri P. R. Chakraverti:
 Shri Narasimha Reddy:
 Shri Himmatsinhji:
 Shri P. K. Ghosh:
 Shri Sham Lal Saraf:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that twenty armed Pakistanis raided Kotmehra village in the Chhamb area in Jammu and Kashmir State on the 22nd December, 1963;

(b) if so, the reaction of Government thereto and the action taken in the matter; and

(c) whether people of the border areas in Jammu and Kashmir have demanded rifles for the security of their life and property?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). Yes, Sir. On the night of December 21/22, 1963, about fourteen Pakistanis from across the international border between Jammu and West Pakistan, intruded into village Kotmehra, near Police Station Khaur in Chhamb area, with the intention of looting a shop. The intruders had an encounter with the border police but escaped after leaving behind the stolen articles. A case has been registered at the Police Station Khaur.

(c) No such representation by the people on the border, has been received recently. (Earlier Government of Jammu and Kashmir had supplied arms to people living on the border for their security).

Submarines for Indian Navy

- *133. {
 Shri N. E. Laskar:
 Shri Ramachandra Ulaka:
 Shri Subodh Hansda:
 Shri P. Kunhan:

- {
 Shri J. B. S. Bist:
 Shri P. C. Borooah:
 Shri D. C. Sharma:

Will the **Minister of Defence** be pleased to state:

(a) whether Government propose to acquire submarines for the Navy; and

(b) if so, whether any decisions have been arrived at and if so, the nature thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). A final decision regarding this has not yet been taken.

Armaments from abroad

- *134. {
 Shri Hari Vishnu Kamath:
 Shri Yashpal Singh:
 Shri Sarjoo Pandey:
 Shri Onkar Lal Berwa:
 Shri S. M. Banerjee:
 Shri D. C. Sharma:
 Shri P. C. Borooah:
 Shri Mohan Swarup:
 Shri P. R. Chakraverti:
 Shrimati Savitri Nigam:

Will the **Minister of Defence** be pleased to state:

(a) whether any firm agreements or contracts have been made with friendly countries for the supply of armaments and equipment and for necessary training in connection with the strengthening and modernisation of our Army, Navy and Air Force; and

(b) if so, the broad outlines thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). A Statement is laid on the Table of the House [Placed in Library. See No. LT-2299/64].

Settlement of border disputes

- *135. {
 Shri Bishanchander
 Seth:
 Shri B. P. Yadava:
 Shri Dhaon:
 Shri Hari Vishnu Kamath:
 Shri Bibhuti Mishra:

Shri D. C. Sharma:
Shri Harish Chandra
Mathur:
Shri S. N. Chaturvedi:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that India has received Soviet Government's note containing proposals for an international agreement renouncing the use of force in settling border disputes;

(b) if so, the reaction of the Government of India thereto; and

(c) whether Government's reactions have been communicated to Soviet Union?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

(b) The Government of India broadly agree with the approach made in the Soviet proposals. The Government of India maintains that no problem can be solved by use of force and that all Governments should agree to renounce the use of force for settling territorial disputes and also undertake to withdraw to the territorial boundaries where these have been altered by force. Such an agreement could lead to reduction of tensions and assist in building international confidence, which is essential, if a treaty on general and complete disarmament is to be achieved.

(c) Yes, Sir.

Indians In Zanzibar

Shri Hem Barua:
Shri P. R. Chakraverti:
Shri Maheswar Naik:
Shri P. C. Borooah:
Shri S. C. Samanta:
Shri Anjanappa:
Shri Rameshwar Tantia:
Shri Prakash Vir Shastri:

*136. Shri Nath Pai:

Shri Hem Raj:
Shri Indrajit Gupta:
Shri U. M. Trivedi:
Shri Tan Singh:
Shri Kappen:
Shri Mohan Swarup:
Shri Koya:
Shri Eswara Reddy:
Shri Gulshan:
Shri Krishnapal Singh:
Shri D. D. Mantri:
Shrimati Savitri Nigam:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Indians in Zanzibar were attacked and their property looted recently; and

(b) if so, the details of the incident, and the extent of losses suffered by Indians concerned?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). A coup d'état took place in Zanzibar on the 12th January, 1964. There was a general break-down of law and order and cases of looting and arson occurred. Persons of Indian origin were amongst those who suffered casualties and loss of property. The extent of such losses are not yet fully known.

Chinakuri Colliery

*137. Shri C. K. Bhattacharyya: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that on the 12th January, 1964 a part of the mine II in Chinakuri Colliery caved in;

(b) whether it is also a fact that two persons were killed thereby; and

(c) whether any enquiry has been made to find out the causes of the accident and if so, the persons responsible for this?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) and (b).